



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 49. CUTTACK, FRIDAY, DECEMBER 22, 1939.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
	Rs. a. p.	Rs. a. p.
Part I ...	6 0 0	7 0 0
Part II ...	6 4 0	7 4 0
Part III ...	21 0 0	23 0 0
Part IV ...	2 0 0	2 8 0
Part V ...	3 0 0	3 8 0
Part VI ...	3 0 0	3 8 0
Part VII ...	11 0 0	11 8 0
Part VIII ...	6 0 0	7 8 0
Part IX ...	4 0 0	4 8 0
Part X ...	4 0 0	4 8 0
Part XI ...	4 0 0	4 8 0
Supplement...	8 0 0	10 0 0
Entire Gazette	30 0 0	36 0 0
Single copy ...	1 0 0	1 2 0
Suppl. only (single) ...	0 8 0	0 9 0
Parts I, III, IV and VII.	22 0 0	25 0 0

The *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs. a. p.
Full page per issue ..	20 0 0
Half page per issue ..	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack,"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

	Rs. as. p.
Price of single copy ..	0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

	Original price.			Reduced price.		
	Rs.	a.	p.	Rs.	a.	p.
Annual subscription	14	0	0	11	0	0
Price of single copy	0	5	0	0	4	0

NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price ... Rs. 2.

NOTICE.

The auction sale of the following minor Forest Produces of Kalahandi Khalsa including Thuamul Rampur will be held in the Court of the undersigned within the period from 2nd to 7th January 1940 between the hours of 2 P.M. to 4 P.M. daily. So the intending bidders are requested either to appear themselves or send their authorised Agents within the said period to bid for the monopoly of any or all of the Forest Produces noted below. The undersigned is not bound to accept the highest or any bid.

1. Patmori or Antia bark or (Helecteris Isora fibre) for 3 years since 1st April 1940.
2. Sabai grass for 3 years since 1st July 1940.
3. Myrobalan, for 3 years since 1st April 40.
4. Tol oil and Tol seeds for 3 years since 1st April 1940.
5. Ritha and Chil fruits (soap nuts) for 3 years since 1st April 1940.
6. Sindur powder or Kamala gundi (fruits of Mallotus Philipinensis) for 3 years since 1st April 1940.
7. Gum of Grindol and Dhaura for 3 years since 1st April 1940.
8. Cotton of Sinal tree for 3 years since 1st April 1940.

B. MAHANTI,

Dewan, Kalahandi State.

BHABANIPATNA: 12th December 1939.

[2--1--5-1-1940]

IN THE COURT OF THE MUNSIF OF BHADRAK.

ORIGINAL SUIT NO. 401 OF 1939 I.

Adarmoni Dasi and two others of Sankarpur, Ph. Randhiaorgada, Th. and P. O. Bhadrak—*Plaintiffs*

versus

Krishna Sahu and four others of Sankarpur, Ph. Randhiaorgada, Th. and P. O. Bhadrak—*Defendants*.

NOTICE.

That one Adarmoni Dasi and two others have brought the abovementioned suit at the Bhadrak munsifi for declaration of their purchased right with respect to the property as per schedule below against the public making some prominent members of the mauza as party defendant.

It is hereby notified that if anyone or others want to be party defendant in this case they may do so.

SCHEDULE.

The pucca well on the south-west corner of the plot no. 269 of mauza Sankarpur of subdivision Bhadrak having an area of A. 0-0240 decimal.

J. MAHANTY,

Munsif.

BHADRAK: 11th December 1939.

WANTED

An attender for the office of the Principal, Cuttack Training College, temporarily for one year at the first instance on a pay of Rs. 15 per mensem in the scale of Rs. 15—1/2—20.

Qualifications.—Preference will be given to Matric or S. S. L. Cs. having knowledge of typewriting and office experience.

None need apply who is not an Oriya or a person domiciled in the Province of Orissa.

Applications stating age, home district, qualifications and previous office experience should reach the undersigned on or before the 23rd December 1939.

M. C. PRADHAN,

Principal, Cuttack Training College.

CUTTACK: 5th December 1939.

[3--3--22-12-1939.]

FEDERAL PUBLIC SERVICE COM-
MISSION.

VACANCIES.

Three Assistant Aerodrome Officers in the Civil Aviation Directorate. Age between 20 and 35 years. Pay Rs. 200—15—350. Qualifications: (1) Candidates must have had a good general education and have acquired a sound knowledge of English. (2) (a) They must hold or have held a commercial pilot's licence, or an Air Navigator's licence or possess equivalent qualifications or have had substantial experience of responsible work in aviation, including personal experience of flying; or (b) be certificated marine navigating officers with watch keeping experience at sea. Such candidates should preferably have some experience of flying. (c) Land surveying, civil or electrical engineering and knowledge of European languages are useful additional qualifications.

Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for receipt of applications on prescribed form, together with Treasury Receipt for Rs. 7 8-0, 16th January 1940.

DELHI: 12th December 1939.

FEDERAL PUBLIC SERVICE COM-
MISSION.

VACANCY.

Statistician, Imperial Council of Agricultural Research. Pay Rs. 275—1,000. Higher initial pay may be given if qualifications so warrant. Age preferably not exceeding 40. Qualifications: (a) First class M.A. or M.Sc. degree in Mathematics or Statistics or, in special cases, an Honours degree in Mathematics with Statistics and (b) sound training and research experience in Statistics. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for the receipt of applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 16th January 1940.

DELHI: 11th December 1939.

WANTED.

Applications are invited for the following new posts in the Patna University Office. Applications should be addressed to the Registrar in the applicant's own handwriting, and must reach him by 4 P.M. on or before the 15th January 1940. Attested copies of University certificates, and other testimonials, should be attached to the applications.

All things being equal preference will be given to those who possess office experience, and know shorthand and typing

Applicants may be required to sit for a test examination to test their general efficiency and type-writing speed.

Selected candidates will have the benefit of the University Provident Fund. Candidates called for interview or test examination will not be paid any expenses.

None need apply who is not a native of the Province or genuine domiciled therein.

The vacancies are as follows:—

- (a) Two posts in the senior scale of the Lower division of University Service, grade Rs. 50—1—65—2—75. Candidates for these posts must be graduates.
- (b) Four posts in the junior scale of the Lower division of University Service, grade Rs. 40—1—60. Candidates for these posts need not be graduates, but must have matriculated.

J. PRASAD,

Registrar, Patna University.

PATNA: 12th December 1939.

[3—1—12-1-1940.]

WANTED

Six combined Diarist-Record-Suppliers on Rs. 25 (provisional) a month. Must be matriculates or S.S.L.C. and be Oriyas or domiciled in Orissa. Candidates having experience of correspondence work in a Government office will be preferred.

Apply before 10th January 1940 to the undersigned stating age, qualifications and domicile.

B. PATNAIK,

*Secretary to the Revenue
Commissioner, Orissa.*

CUTTACK: 20th December 1939.

[2—1—5-1-1940].

WANTED

A temporary (up to 31st March 1940 with prospects of extension) Fieldman Overseer in Orissa Rice Research Scheme on Rs. 52—3—85. Candidates must possess a degree in Agriculture. Apply before the 15th January 1940, to the Director of Development, Orissa, Cuttack, stating qualifications, experience, age, province of origin and enclosing copies of certificates and testimonials.

S. M. MOZUMDAR,

Director of Development, Orissa.

CUTTACK: 20th December 1939.

[2—1—5-1-1940.]

PUBLIC WORKS DEPARTMENT.

OFFICE OF THE EXECUTIVE ENGINEER, SAMBALPUR DIVISION.

NOTICE FOR CALLING TENDERS.

1. Sealed tenders on plain paper, to be eventually drawn in P. W. D. form no. F-2, will be received up to 2 P.M. on 4th day of January 1940 by the undersigned for the work of construction of a moorum road—

- (a) from Paikmal to Jamseth, 10 miles } including culverts but excluding bridges.
 (b) from Jamseth to Nawapara, 14 miles }
 and will be opened in the presence of the tenderers or their authorised agents.

2. Tenderers should state the period within which they can complete the work; commencing from the date of the receipt of written orders to commence the work.

3. Tenderers are required to deposit earnest money at the rate of Rs. 100 for every 5,000, or part thereof, on the amount of the tender. The earnest money is to be deposited into a Government treasury with a chalan in triplicate, one copy of which is to be submitted with the tender. No cheque will be accepted.

4. (a) The estimate, plan and specification for the work can be seen at the office of the Executive Engineer, Sambalpur Division, during working hours and days or the contractors may obtain a set of plans and specifications from the office of Executive Engineer on payment of Rs. 5 for projects costing Rs. 50,000 or less and Rs. 10 for projects costing above Rs. 50,000.

(b) All other information can be obtained on application to the undersigned.

5. Authority is reserved to reject any or all of the tenders received, and no reason for the rejection of all or any of the tenders will be given.

6. The earnest money of the successful tenderer, which accompanies the tender, will be forfeited in case he declines to sign the agreement or contract, or to deposit security within ten days of being called upon to do so, after the acceptance of his tender.

7. The amount of estimate is : (a) Rs. 40,400, (b) Rs. 56,560 roughly.

8. Each tender (except in the case of lump sum contracts) must take the form of a definite quotation of rate for each item of work to be included in the contract. If contractors use indefinite terms such as "at estimated rates, etc." their tenders will not be considered.

9. Tenders should be given for each section (a) and (b) above and distribution may be made for one or two sections to one contractor at the option of the department.

10. The following materials will be supplied by the department at the rate noted against each item :—

16 S.W.G. G.I. wire for tying reinforcements at Rs. 20 per cwt. at Nawapara Railway station.

Cement at Nawapara Railway station at Rs. 2-4-0 per bag.

M. S. rod in stock length at Rs. 18 per cwt. at Nawapara Railway station or S.D.O.'s godown at Nawapara.

Diesel roller fuel oil at Re. 0-14-0 gallon at Nawapara S.D.O.'s godown.

Do. lubricating oil at Rs. 3-8-0 gallon ditto.

A. B. grease at Re. 0-7-0 lb. ... ditto.

Diesel roller driver at Rs. 40 per month.

Steel form for casting 2 ft. diam. pipe culvert, 1 no.

Ditto	2½ ft.	ditto	1 no.	} Nawapara S.D.O.'s office at Rs. 3 each per month or part of a month.
Ditto	3 ft.	ditto	1 no.	

The following materials may be taken if the contractor desires from Sambalpur Railway station or Sambalpur P.W.D. S.D.O.'s godown :—

Cement at Rs. 2-13-0 per bag.

Diesel roller fuel oil at Re. 0-14-0 gallon.

Do. lubricating oil at Rs. 3-8-0 gallon.

A.B. grease at Re. 0-7-0 lb.

Hand rollers will be lent to contractor free at Nawapara Railway station.

A 4 ton Diesel roller will be lent to contractor free at Nawapara Railway station if available from other works only.

Contractors will be expected to use their own machine mixer for mixing concrete for all R.C. work in culvert and bridges. Their rates for R.C. should take this into consideration.

W. R. FLEURY,

Executive Engineer, Sambalpur Division.

SAMBALPUR: 6th December 1939.

[2—2—22-12-1939.]

IN THE COURT OF THE DISTRICT
JUDGE OF CUTTACK-SAMBALPUR.

INSOLVENCY APPLICATION NO. 15 OF 1939.

1. Dinabandhu Panigrahi, 2. Prasanakumar
Panigrahi of Bargarh, district Sambalpur,
—Applicants.

NOTICE

Is hereby given that the applicants abovenamed have been adjudged insolvents by an order passed by this court on 18th December 1939 and that they have been directed to apply for their discharge within six months.

J. A. BYERS,
District Judge.

CUTTACK: 18th December 1939.

IN THE COURT OF THE DISTRICT
JUDGE OF CUTTACK-SAMBALPUR.

INSOLVENCY APPLICATION NO. 14 OF 1939.

Sricharan Singh of Gadloisingh, district
Sambalpur—*Creditor, Applicant*

versus

Ujal Singh of Tujomura, district Sambal-
pur—*Debtor, Opposite Party.*

NOTICE

Is hereby given that on the application of the creditor abovenamed, the debtor Ujal Singh has been adjudged insolvent by an order passed by this court on 11th December 1939 and that he has been directed to apply for his discharge within twelve months.

J. A. BYERS,
District Judge.

CUTTACK: 18th December 1939.